

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6377
ANSWERED ON:09.05.2005
SUGARCANE GROWERS IN UTTARANCHAL
Badi Shri Rajendra Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government are aware that the sugarcane growers in Uttranchal are not getting remunerative prices of sugarcane as compared to Maharashtra and Uttar Pradesh;
- (b) if so, the details thereof;
- (c) the reasons therefor; and
- (d) the reaction of the Government thereto ?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b), (c) & (d): The State Government of Uttranchal have informed that the State Advised Price per quintal/sugarcane for 2004-2005 sugar season is Rs. 104.50 for Unapproved variety, Rs. 107.00 for General variety and Rs. 112.00 for Early variety and that these are the same in Uttar Pradesh. In Maharashtra, Statutory Minimum Price is applicable which is Rs. 74.50 per quintal linked to a basic recovery of 8.5% and a premium of Rs. 0.88 for every 0.1% increase in recovery above that level.